

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P NO.61/2016  
CA NO.

CORAM:

SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017


NAME OF THE COMPANY: H.I. Estate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 391 to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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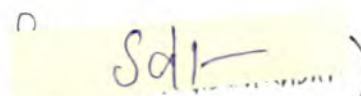
**ORDER**

No representation for the Petitioner. Representative of the RD requests some more time to go through the files and report position. In the circumstances, matter is posted for hearing on 18.7.2017.



(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

U.D. Mehta  
19.5.2017



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)